

Misc (CrI) Bail Case No 574 of 2022

ORDER

21-11-2022

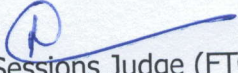
Petitioner is represented.

The called for case diary has been received.

The bail petition is not pressed by the
learned Counsel.

Return the case diary in sealed envelope.

With this order, the case stands disposed of.


Addl. Sessions Judge (FTC)
Sonitpur, Tezpur